

SHRI VIDYACHARAN SHUKLA: I did not have that information when I came in to the House. So I utilised the lunch hour to get this information.

SHRI RAM KAPSE (Thane): Will you inform us after getting the information?

14.04 1/2 hrs.

PAPERS LAID ON THE TABLE—*CONTD*

**Detailed Demands for grants of the  
Ministry of Steel for 1994-95**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) and minister of state in the ministry of parliamentary affairs (SHRI MUKUL WASNIK) ON BEHALF OF SHRI SONTOSH MOHAN DEV: Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English Versions) of the Ministry of Steel for the year 1994-95.

[Placed in Library See No LT 5444/94]

14.05 hrs.

PUBLIC ACCOUNTS COMMITTEE

**Sixty-Second Report**

[English]

SHRI BHAGWAN SHANKAR RAWAT (AGRA): I beg to present the Sixty-Second Report (Hindi and English Versions) of Public Accounts Committee on action taken on 9th Report (10th Lok Sabha) on Metro Railway, Calcutta Procurement of Sophisticated Signalling Equipment.

14.05 1/2 hrs.

MATTERS UNDER RULE 377

**(i) Need to Fix new Reference Price  
for Natural Rubber.**

PROF. SAVITHRI LAKSHMANAN (Mukundapuram): Government of India have been fixing reference price for natural rubber periodically. The last reference price announced by the Government was in January, 1993. This price was based on the cost study done in January, 1992 taking into account the cost prevailing in 1991. Therefore, the Government had indicated that new reference price will be fixed in course of time. This was necessary as there was abnormal increase in the cost of inputs like fertilizers and labour etc. This abnormal increase in the cost of inputs like fertilizers and labour etc. This abnormal increase in wages and fertilizer prices was not reflected in the reference price announced in January, 1993.

The peak production of rubber has already started and the rubber growers will be benefitted, if it is announced immediately. It has been in practice that the reference price be announced before the harvest period. So therefore, urge upon the central government to announce new reference price for natural rubber immediately.

With your permission I want to add one sentence here. After marking this submission, I have come to know that the government has declared new reference price for natural rubber, which is inadequate. I, therefore, urge upon the Central Government to further increase the new reference price natural rubber immediately.

MR. DEPUTY SPEAKER. I have allowed you as a special case. This should not be treated as a precedent.